NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH **AHMEDABAD**

CP(CAA) 75/NCLT/AHM/2017 With CA(CAA) No. 39/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.08.2017

Name of the Company:

Sanghi Infrastructure Pvt. Ltd.

Section of the Companies Act:

Sections 230-232 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1. D. N. Rause

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Advocate Petitions

Learned Advocate Ms. Dharmistha Raval with Learned Advocate Mr. Yuvraj Thakore present for Petitioner.

At request of petitioner counsel.

List the matter on 01.09.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 10th day of August, 2017.